

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2528
ANSWERED ON 03.08.2021

SABKI YOJANA SABKA VIKAS

2528. SHRIMATI QUEEN OJA:
SHRI RAMESH CHANDER KAUSHIK:
SHRI DILIP SAIKIA:
SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the aims and objectives of Sabki Yojana Sabka Vikas launched recently;
- (b) whether the Yojana helps in streamlining, strategising and making proper plans for implementation in village Panchayats; and
- (c) the details of allocation for the above programme during the last three years, with particular reference to the States of Haryana, Assam and Bihar?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

(a) Under Article 243 G of Constitution, Panchayats have been mandated for preparation and implementation of plans for economic development and social justice. Thus, Panchayats have a significant role to play in the effective and efficient implementation of flagship schemes/programmes on subjects of national importance for transforming rural India. With this aim, People's Plan Campaign titled 'Sabki Yojna Sabka Vikas', for inclusive and holistic preparation of Gram Panchayat Development Plan (GPDP) was launched from 2nd October, 2020 to 31st January, 2021 as was done during 2018 and 2019. In this endeavor, convergence was sought with all Departments relating to 29 devolved subjects listed in XIth Schedule of the Constitution. The objectives of 'Sabki Yojna Sabka Vikas' broadly include strengthening of elected representatives and Self Help Groups, evidence based assessment of progress made in 2020-21 and proposals for 2021-22 in all 29 subjects of XI Schedule, public disclosure on Schemes, finances etc. and the preparation of inclusive, participatory and evidence based GPDP for 2021-22 through structured Gram Sabha involving front line workers/ supervisors of all 29 sectors of XI schedule.

(b) The campaign aimed to help Gram Panchayats (GPs) in preparation of convergent and holistic GPDP through identification of sectoral infrastructural gaps in respective areas. The approval of GPDP for the year 2021-22, well in advance, will provide GPs full year for implementation and effective monitoring of works. The States will, thus, be in full readiness for effectively utilising the resources available with them and other schematic interventions under GPDP during 2021-22.

(c) Sabki Yojana Sabka Vikas is an effective strategy for ensuring the preparation of GPDP in a campaign mode by endeavouring to converge all resources available at Panchayat level related to 29 subjects listed in the Eleventh Schedule of the Constitution. As such no separate allocation has been earmarked for Sabki Yojana Sabka Vikas to States/UTs including State of Haryana, Assam and Bihar.
